

Auction of Indra Market Flats

- *27. { Shri P. G. Deb:
Shri S. A. Mehdi:

Will the Minister of **Rehabilitation and Minority Affairs** be pleased to refer to the reply given to Starred Question No. 1302 on the 9th September, 1959 and state:

(a) whether the residential 3 roomed flats valued at about Rs. 13,000 had been auctioned; and

(b) if so, the total price charged by Government in the auction?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No.

(b) Does not arise.

Television

- *28. { Shri Rameshwar Tantia:
Shri Abdul Salam:
Shri Shree Narayan Das:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether Government have studied the impact of T.V. as a means of spreading education and offering entertainment; and

(b) if so, the result of the study?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The first impact of T.V. on viewers and Tele-clubs formed under the project, has been examined in a general way but it is too early to come to conclusions. The formulation of a suitable scheme for an assessment of the impact of Television as a means of education and culture is in hand. The utilisation of T.V. as a means of entertainment is not being emphasised in the present scheme.

Trade Agreement with Yugoslavia

- *29. { Shri S. A. Mehdi:
Shri D. C. Sharma:
Shri Ajit Singh Sarhadi:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether a new Trade Pact between Indian and Yugoslavia was signed recently;

(b) if so, the main features of the trade pact; and

(c) the steps taken to export Indian products to Yugoslavia?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) The main features of the agreement are:

(i) The exchange of goods between India and Yugoslavia will as far as possible be on the basis of balanced trade.

(ii) All payments between the two countries will be effected in non-convertible Indian rupees.

(iii) After the expiry of the agreement, the credit balance appearing in the Central Clearing Accounts of Yugoslavia with the Reserve Bank of India will have to be liquidated by delivery of Indian goods or in such manner as may be agreed upon between the two parties.

(c) The conclusion of the fresh trade agreement is itself a concrete step to promote the development of balanced trade between the two countries on a higher level.

Manufacture of Intermediates for Drugs and Dye-stuff Industries

*30. **Shri Ram Krishan Gupta:** Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 1681 on the 18th December, 1959 and state:

(a) whether negotiations with foreign collaborators for finalising the proposal for the manufacture of the intermediates required by the drugs and dye-stuffs industries have since been concluded; and